

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1992/2/26/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District and Sessions Judge,
Hojai.

Dated Guwahati the 20th April, 2021.

Sub: **Commuted Leave.**

Ref:- Your letter No. DJHj/21/184 dtd. 19.04.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for commuted leave for twenty one days with full pay from 17.04.2021 till 07.05.2021 with station leave permission from 17.04.2021 till the morning of 10.05.2021 (suffixing 08.05.2021 and 09.05.2021), has been granted, subject to submission of your relevant medical documents, leave admissibility report from the office of the Principal Accountant General (A&E), Assam, Guwahati and leave application in prescribed format. Further, you have been asked to hand over charge retrospectively to the Chief Judicial Magistrate cum Civil Judge, Hojai and in his absence the next senior most Judicial officer available at the station.

Yours faithfully,


Sd/-

JT.REGISTRAR (VIGILANCE)

2/28

Memo NO.HC.VII-70/1992/2/27-A, dated 20.4.2021
Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2. ✓ The Project Manager, Gauhati High Court, Guwahati.


JT.REGISTRAR (VIGILANCE)
Rds